

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

20. I.A. 671/2022

I.A. 2859/2021

I.A. 533/2021

I.A. 1460/2020

I.A. 530/2020

IN

C.P.(IB)-4682(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.09.2022**

NAME OF THE PARTIES: Mr. Jitendra Kantilal Shah
V/s.
Sutlej Housing Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
17.10.2022.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
//Rajeev//

Sd/-
H. V. SUBBA RAO
Member (Judicial)